

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
STARRED QUESTION NO.*331**

TO BE ANSWERED ON THE 9TH AUGUST, 2016/SHRAVANA 18, 1938 (SAKA)

DEATH DUE TO NAXAL VIOLENCE

***331. SHRI DHANANJAY MAHADIK:
SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether at least 10 CRPF commandos belonging to its elite COBRA battalion were killed in the IED blast in the jungle of Bihar's Aurangabad district recently;

(b) if so, the details thereof and the number of maoists killed and captured alive during the said incident;

(c) whether the Government has constituted any inquiry into the said incident;

(d) if so, the details and findings thereof; and

(e) the other steps taken by the Government to avoid such incidents in future?

ANSWER

**MINISTER IN THE MINISTRY OF HOME AFFAIRS
(SHRI RAJNATH SINGH)**

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO THE LOK SABHA STARRED QUESTION NO.*331 FOR 09.08.2016.

(a) & (b): On 18.07.2016, during a search operation for Left Wing Extremists by the security forces, serial Improvised Explosive Device blasts took place near Dumri Nallah of district Aurangabad, Bihar, in which 10 CoBRA personnel were martyred and 5 were injured. During the incident, 06 Maoists were reportedly killed. However, dead bodies of only 03 Maoists could be found.

(c) & (d): In all such incidents, Court of Inquiry (CoI) is conducted by the CRPF.

(e): CAPFs have been taking precautions and providing training to its personnel to minimise losses occurring during operations, or movements, including danger from Improvised Explosive Devices.
